NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.11.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8178 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shri Ram Techno Engineering Pvt. Ltd. & Anr. Vs. Indirapuram Habitat Centre Pvt. Ltd, Through Its Resolution Professional & Ors.	Mahima Ahuja
2.	I.A. No. 8179 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Phoenix ARC Private Limited Vs. Charu Kishor Mehta	Dhruv Joshi
3.	I.A. No. 8180 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Phoenix ARC Private Limited Vs. Prashant Kishor Mehta	Dhruv Joshi
4.	I.A. No. 8187 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Principal Commissioner of Customs (Port) Vs. Adhunik Metaliks Ltd.	Piyush Beriwal
5.	I.A. No. 8189 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Braham Rattan Aggarwal & Ors. Vs. Aastha Buildhome Developers Private Limited (In Liquidation) & Ors.	Veena Bansal

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